

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 266 of 2013 &
IA Nos. 358 & 365 of 2013

Dated : 28th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Hasan Murtaza
Mr. Aditya Panda

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 365 of 2013 (Appl. for stay) to the Respondents returnable on 18.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs